GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 3641

ANSWERED ON 24.03.2022

AUGMENTATION OF RENEWABLE ENERGY SOURCES

3641. SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has formulated any policy to augment the renewable energy sources;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the details of the State which is pioneer in producing renewable energy; and
- (e) the details of the assistance being provided by the Union Government to the States in general to enhance the production of renewable energy?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

- (a) to (c): The Government has taken several steps to promote renewable energy in the country These include:
- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devices,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- (d) The state-wise details of electricity generation from various renewable energy sources (including large hydro) in the country during the year 2021-22 (upto January 2022) are given in **Annexure-I.**
- (e) The details of incentives being provided as Central Financial Assistance (CFA) for the implementation of major renewable energy schemes / programmes by the Ministry are given in **Annexure-II**.

Annexure-I referred to in reply to part (d) of LOK Sabha Un-starred Question No. 3641 for 24/3/2022 regarding 'Augmentation of Renewable Energy Sources'

State-wise and source-wise details of electricity generated from various renewable energy sources (including large hydro) in the country during the year 2021-22 (Up to January 2022)

(All figures in Million Units)

All India RE Generation Year 2021-22 (upto January 2022)									
Name of State/UT	Wind	Solar	Small Hydro(Up to 25 MW)	Bio-Power	Large Hydro	Total			
Chandigarh	0.00	12.21	0.00	0.00	0.00	12.21			
Delhi	0.00	185.76	0.00	197.04	0.00	382.80			
Haryana	0.00	446.94	225.67	205.62	0.00	878.23			
Himachal Pradesh	0.00	37.09	1806.12	0.00	33314.73	35157.94			
J & K	0.00	1.71	356.53	0.00	15132.88	15491.12			
Ladakh	0.00	0.00	0.00	0.00	375.87	375.87			
Punjab	0.00	1222.03	925.26	603.05	3167.32	5917.66			
Rajasthan	5699.34	12736.28	4.69	313.16	304.72	19058.19			
Uttar Pradesh	0.00	2274.16	121.79	2226.12	1171.97	5794.04			
Uttarakhand	0.00	246.30	267.80	202.60	12642.82	13359.52			
Chhattisgarh	0.00	343.54	174.99	1075.66	349.97	1944.16			
Gujarat	15478.65	5345.47	148.30	15.20	2283.93	23271.55			
Madhya Pradesh	3792.22	3177.39	190.68	83.63	3893.84	11137.75			
Maharashtra	6504.46	2583.63	629.53	3172.15	4766.54	17656.31			
Dadra and Nagar	0.00								
Haveli		38.45	0.00	0.00	0.00	38.45			
Daman & Diu	0.00	29.30	0.00	10.07	0.00	39.37			
Goa	0.00	11.80	0.00	0.27	0.00	12.08			
Andhra Pradesh	6398.16	6335.67	314.16	230.68	2738.70	16017.38			
Telangana	238.11	5248.60	77.93	348.66	5358.66	11271.96			
Karnataka	8561.39	10613.14	2282.45	2577.92	11130.40	35165.30			
Kerala	118.81	392.66	792.32	40.98	7954.60	9299.37			
Tamil Nadu	14734.34	5785.38	265.87	529.29	4482.43	25797.32			
Lakshadweep	0.00	0.28	0.00	0.00	0.00	0.28			
Puducherry	0.00	10.20	0.00	0.00	0.00	10.20			
Andaman Nicobar	0.00	17.50	11.78	0.00	0.00	29.28			
Bihar	0.00	130.20	5.83	45.10	0.00	181.14			
Jharkhand	0.00	14.50	7.94	0.00	514.51	536.94			
Orissa	0.00	476.83	346.78	83.83	4554.26	5461.70			
Sikkim	0.00	0.00	10.30	0.00	10780.65	10790.95			
West Bengal	0.00	77.92	138.72	1325.63	2853.84	4396.11			
Arunachal Pradesh	0.00	1.39	0.31	0.00	3784.09	3785.80			
Assam	0.00	60.73	35.03	0.00	652.71	748.47			
Manipur	0.00	5.45	0.00	0.00	414.09	419.54			
Meghalaya	0.00	0.47	37.22	0.00	779.82	817.51			
Mizoram	0.00	1.51	20.39	0.00	113.19	135.09			
Nagaland	0.00	0.00	57.03	0.00	93.52	150.55			
Tripura	0.00	5.04	1.44	0.00	0.00	6.48			
All India Total	61525.49	57869.53	9256.86	13286.66	133610.06	275548.60			

Annexure-II referred to in reply to part (e) of LOK Sabha Un-starred Question No. 3641 for 24/3/2022 regarding 'Augmentation of Renewable Energy Sources'

Details of Incentives being provided as Central Financial Assistance (CFA) for the implementation of major renewable energy programmes.

Scheme/programmes	Details of incentives
a) Grid Connected Rooftop Solar PV Power Projects	 (i) For Residential Sector Central Financial Assistance (CFA) up to 40% for capacity up to 3 kWp CFA up to 20% for capacity beyond 3 kWp and up to 10 kWp CFA up to 20% for GHS/RWA capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp) (ii) For Discoms Incentives up to 10% of project cost depending upon achievements in capacity addition above baseline.
b) Grid connected Solar PV Power Projects by Government producers under CPSU scheme Phase II (Government Producers Scheme)	VGF support up to Rs 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through competitive bidding process.
c) Solar Park Scheme	Upto 25 lakh per Solar park for preparation of Detailed Project Report (DPRs). 20 Lakh per MW or 30% of the project cost whichever is lower.
d) PM-KUSUM scheme	Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI will be given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that shall be payable to DISCOMs will be Rs. 33 Lakh per MW. CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar Agriculture pump will be provided. However, in North Eastern States including Sikkim, hilly states of Himachal Pradesh and Uttarakhand and UTs of J&K, Ladakh, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump will be provided. CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States including Sikkim, hilly states of Himachal Pradesh and Uttarakhand and UTs of J&K, Ladakh, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided.
e) Green Energy Corridor Scheme	GEC Phase-I: CFA of 40 % of DPR cost or awarded cost whichever is lower. Total CFA approved by CCEA is Rs. 4056.67 crore. GEC Phase-II: CFA of 33 % of DPR cost or awarded cost whichever is lower. Total CFA approved by CCEA is Rs. 3970.34 crore.